

GOVERNMENT OF INDIA
MINISTRY OF COAL

RAJYA SABHA
UNSTARRED QUESTION NO 3554
ANSWERED ON 03.04.2023

Coal-gasification projects

3554. SHRI JAGGESH:

Will the Minister of Coal be pleased to state:

- (a) Whether it is a fact that despite increasing domestic coal-based power demand, government expects surplus inventories that can be used for coal-gasification;
- (b) whether Government proposes a policy framework for developing coal-gasification projects;
- (c) whether Government is planning to implement coal-gasification projects on pilot basis; and
- (d) if so, the details thereof, and how soon the policy will be implemented for the development of coal-gasification projects?

ANSWER

MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES
(SHRI PRALHAD JOSHI)

(a) & (b): With recent initiatives in coal sector, it is expected that the availability of domestic coal will be more than the demand for power sector. Accordingly, Ministry of Coal has formulated a policy wherein, a provision has been made for 50% rebate in revenue share for all future commercial coal block auctions for the coal used in gasification purpose provided the coal quantity used for gasification is at least 10% of total coal production. Further, separate auction window under NRS sector has been created for making coal available for new coal gasification plants.

(c) & (d): There is no plan for setting up Coal Gasification Projects on pilot basis.
